HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(C) No. 903/2020 CM No. 2004/2020

Ghulam Mohammad Wani & ors.

.... Petitioner(s)

Through:-

Mr. Sheikh Manzoor, Advocate

(through video conference)

V/s

Union Territory of J&K and ors.

....Respondent(s)

Through:-

Mr. M. A. Chashoo, AAG (through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. M. A. Chashoo, learned AAG, seeks and is granted time to file reply.

List on 29.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti